

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 154 of 2013 &
I.A. 222 of 2013**

Dated : 10th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Lanco Kondapalli Power Ltd. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Sakya Chaudhuri
Mr. Anand K. Srivastava**

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.2 to R.7

ORDER

Admit. Ms. Swapna Seshadri takes notice on behalf of Respondent Nos. 2 to 7. Notice be issued to the other Respondents returnable on 02.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

The learned counsel for the Respondent Nos. 2 to 7 is directed to file the reply on or before 23.08.2013 after serving copy on the other side.

Post the matter on **02.09.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt